



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-A EXTRAORDINARY
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TELANGANA BILLS

TELANGANA LEGISLATIVE ASSEMBLY

The following Bill was introduced in the Telangana Legislative Assembly on 3rd January, 2026.

L. A. BILL No. 10 OF 2026.

**A BILL FURTHER TO AMEND THE TELANGANA
UNIVERSITIES ACT, 1991.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-Sixth Year of the Republic of India, as follows:-

1. (1) This Act may be called the Telangana Universities (Amendment) Act, 2026.

(2) It shall come into force on the 4th April, 2025.

**Short
title
and
commence-
ment.**

Amend-
ment of
Schedule.
Act No.4
of 1991.

2. In the Telangana Universities Act, 1991, in the Schedule under section 3, in the table thereunder, after serial No.17 and the entries relating thereto, the following Sl. No. and entries shall be added in columns (1), (2), (3) and (4) respectively, namely:-

(1)	(2)	(3)	(4)
18	Dr. Manmohan Singh Earth Sciences University of Telangana	Area comprising districts of Bhadradri Kothagudem & Khammam	Kothagudem and it may extend to the whole State of Telangana

STATEMENT OF OBJECTS AND REASONS

The Secretary, Telangana Council of Higher Education (TGCHE), Hyderabad has submitted a detailed report for establishment of "Earth Sciences University of Telangana" duly upgrading the University College of Engineering, Kothagudem under Kakatiya University (formerly known as the Kothagudem School of Mines), Telangana.

In order to promote comprehensive and progressive development in Higher Education and to meet the research and consultancy in applied Sciences and Engineering with special emphasis on Earth Science and Mining, after careful examination of the proposal of the Secretary, TGCHE, Hyderabad, Government have decided to establish "Earth Sciences University of Telangana" duly upgrading the University College of Engineering, Kothagudem in Telangana and also create new courses, new departments, sanction of teaching and non-teaching staff along with financial support and infrastructure development, as per the provisions of the Telangana Universities Act, 1991 duly transferring the existing assets and liabilities including the teaching and non-teaching posts of the University College of Engineering, Kothagudem from the administrative control of Kakatiya University to the newly formed University.

Government, in exercise of the powers conferred under sub-section (1) of section 3 of the Telangana Universities Act, 1991 (Act No.4 of 1991), have issued Notification establishing the "Earth Sciences University of Telangana" from the Academic Year 2025-26 and also made amendment to the schedule to the Act, vide G.O.Ms.No.20, Higher Education (UE) Department, dated 04.04.2025 and the University comprising of the area of Bhadradi Kothagudem & Khammam Districts with Kothagudem as its Head Quarters and it may extend to whole of the State of Telangana.

Further, the Government have decided to rename the "Earth Sciences University of Telangana" as "Dr. Manmohan Singh Earth Sciences University of Telangana". Accordingly, the name of the "Earth Sciences University of Telangana" has been renamed as "Dr. Manmohan Singh Earth Sciences University of Telangana" and amended the Schedule to the Telangana Universities Act, 1991 (Act No.4 of 1991) as contemplated under section 3, vide. G.O.Ms.No.28, Higher Education (UE) Department, dated 09.07.2025.

The Bill seeks to give effect to the above decision.

A. REVANTH REDDY,
Chief Minister .

**MEMORANDUM UNDER RULE 95 OF THE RULES OF
PROCEDURE AND THE CONDUCT OF BUSINESS IN THE
TELANGANA LEGISLATIVE ASSEMBLY.**

The Telangana Universities (Amendment) Bill, 2026, after it is passed by both the Houses of State Legislature, may be submitted to the Governor for his assent under article 200 of the Constitution of India.

A. REVANTH REDDY,
Chief Minister .

RENDLA THIRUPATHI,
Secretary to Legislature
(Legislative Assembly).